

(c) Yes, Sir. Telephone connections upto the connectable capacity of the exchange have been sanctioned.

Plan to Further Increase Power Generation :

1543. SHRI M. RAMGOPAL REDDY :
SHRI BAGUN SAMBRUI:
SHRI K. MALLANNA : Will the
Minister of ENERGY be pleased to state:

(a) whether it is a fact that the Government are planning to increase the power generation capacity by another 4000 MW during the Sixth Plan in addition to the 20,000 MW already targetted for the Plan:

(b) if so, which are the projects which will cover this additional 400 MW; and

(c) after execution of all these schemes, which are the States that will become self-sufficient in power and which are the States which will still be deficit ?

THE MINISTER OF STATE IN THE
MINISTRY OF ENERGY (SHRI VIKRAM MAHAJAN): (a) The target in the Sixth Plan for addition to generating capacity is 19,666 MW. There is no plan to increase this target.

(b) Does not arise.

(c) At the end of the Sixth Plan after implementation of the power projects provided for in the Plan, it is expected that the following States would be surplus in terms of energy:—

1. Andhra Pradesh
2. Arunchal Pradesh
3. Assam
4. Bihar
5. Delhi
6. Gujarat
7. Himachal Pradesh
8. Kerala
9. Manipur
10. Meghalaya
11. Orissa
12. Sikkim
13. Tripura
14. West Bengal.

It may, however, be mentioned that planning for power is being done on a regional basis and the surpluses in one state would be passed on to the deficit State in the system operation.

12-Hour Power for Farms

1544. SHRI M. RAMGOPAL REDDY :
Will the Minister of ENERGY be pleased to state:

(a) whether it is a fact that the Centre has asked the Governments of Punjab, Haryana and Uttar Pradesh to ensure a 12 hour power supply to the farmers for the next 40 days when sowing for rabi wheat will take place;

(b) whether it is also a fact that this power supply is absolutely essential in view of the inadequate rainfall this monsoon in these three States which together contribute nearly 95 per cent of wheat for the Central pool; and

(c) how far this directive of the Centre has been implemented in these three States and the benefit accrued to the farmers ?

THE MINISTER OF STATE IN THE
MINISTRY OF ENERGY SHRI (VIKRAM MAHAJAN):

(a) to (c) In view of the drought conditions prevailing in some parts of the country especially in the northern region, a suggestion was made in the power Ministers Conference held from 6th to 9th November, 1981 that a minimum power supply for 6 to 8 hours may be ensured in all the States for agricultural pumping. As per reports received at present 7 hours supply is being given to agriculturists in UP and 21 hours supply per day in Punjab and 21 hours per day supply in arid areas and 9 hours supply in non-arid areas is being given in Haryana.

Telecast of Function regarding delivery of Allotment Letters of Land to the Judges' Co-operative Society

1545. SHRI M. RAMGOPAL REDDY :
SHRI R. K. MAHLGI:

Will the Minister in INFORMATION AND BROADCASTING be pleased to state:

(a) whether it is a fact that recently the mass media of Bombay televised the proceedings of a function at which the Chief Minister of Maharashtra delivered the allotment letters of land to the Judges Co-operative Housing Society;

(b) whether it is also a fact that some sections of the Society took objection to this act of the Television Centre; and

(c) if so, what are the objections raised and what is the reaction of Government thereto ?